

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 32 OF 2015 &  
APPEAL NO. 47 OF 2015**

**Dated: 23<sup>rd</sup> March, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**APPEAL NO. 32 OF 2015**

**Talwandi Sabo Power Ltd.**

**...Appellant(s)**

**Vs.**

**Punjab State Electricity Regulatory Commission & Ors.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Sujit Ghosh  
Mr. Shashank Shekhar  
Mr. Krishna Rao

Counsel for the Respondent(s) : Mr. Nimesh Kumar Jha for R-1  
  
Ms. Poorva Saigal  
Mr. Shubham Arya for R-2

**APPEAL NO. 47 OF 2015**

**Nabha Power Ltd. & Anr.**

**... Appellant(s)**

**Vs.**

**Punjab State Power Corporation Ltd. & Anr.**

**... Respondent(s)**

Counsel for the Appellant(s) : Mr. S. Ganesh, Sr. Adv.  
Mr. Aniket Prasoon  
Mr. Kush Saggi  
Mr. Abhishek Kumar

Counsel for the Respondent(s) : Mr. Nimesh Kr. Jha for R-2  
  
Ms. Poorva Saigal  
Mr. Shubham Arya for R-1

:2:

**ORDER**

List these matters for further hearing on **27.03.2017 at 2.30 p.m.**

**(I.J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

ts/kt

